

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

High Court for the State of Telangana – Optional Holidays – Declaration of Optional Holiday on 22-03-2025 (Saturday) on the occasion of Shahadath HAZ ALI (R.A) instead of 21-03-2025 (Friday) to the High Court for the State of Telangana, offices working under Administrative control of High Court and District Judiciary in the State including all Tribunals and Labour Courts under control of High Court for the State of Telangana– **NOTIFIED.**


ROC.NO.2555/SO/2024

DATED:20-03-2025

Notification No.06/SO/2025

- Read: 1) High Court's Notification Nos. 34 and 35/SO/2024, dt.27.11.2024.
2) G.O.Rt.No.381, General Administration (Spl.E) Department, dt.19-03-2025 issued by Government of Telangana.

In partial modification of the High Court's Notification read above, the High Court for the State of Telangana hereby notifies **Optional Holiday on 22-03-2025 (Saturday) on the occasion of Shahadath HAZ ALI (R.A) instead of 21-03-2025 (Friday)** to the High Court for the State of Telangana Hyderabad, Telangana Judicial Academy, Secunderabad, Telangana State Legal Services Authority, Hyderabad, Mediation and Arbitration Center and High Court Legal Services Committee, Hyderabad and District Judiciary in the State of Telangana including all Tribunals and Labour Courts, which are under the administrative control of the High Court for the State of Telangana.


REGISTRAR (VIGILANCE)
FAC. REGISTRAR GENERAL

To

- 1) The Prl. Secretary to the Hon'ble the Acting Chief Justice. (With a request to place the notification before the Hon'ble the Acting Chief Justice for kind perusal)
- 2) All the P.Ss to the Hon'ble Judges. (With a request to place, the notification before the Hon'ble Judges for their Lordships' kind perusal).
- 3) All the Registrars, High Court for the State of Telangana.
- 4) The Officers concerned.
- 5) All the Unit Heads in the State of Telangana. (with a request to communicate the same to all courts working under their control.

- 6) All the Officers, High Court for the State of Telangana.
- 7) All the Section Heads, High Court for the State of Telangana.
- 8) The Director, Telangana State Judicial Academy, Secunderabad.
- 9) The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
- 10) The Secretary, H.C. Legal Service Committee, Hyderabad.
- 11) The Advocate General, State of Telangana, Hyderabad.
- 12) The Secretary to Governor, State of Telangana, Rajbhavan, Hyderabad.
- 13) The Chief Secretary to Government, Government of Telangana, Hyderabad.
- 14) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Telangana, Hyderabad.
- 15) The Director, High Court Arbitration & Mediation Centre, Hyderabad.
- 16) The Chairman, Industrial Tribunals (I,II & Addl.), Chandra Vihar (1st floor),M.J.Road, Hyderabad-500001.
- 17) The Chairman, Industrial Tribunal, Godavarikhani.
- 18) The III Member, Tribunal for Disciplinary Proceedings, Chandra Vihar (5th floor), M.J.Road, Hyderabad-500001.
- 19) The Chairperson, Telangana Value Added Tax Appellate Tribunal, Commercial Taxes Complex, Nampally, Hyderabad-500001.
- 20) The Presiding Officers, Labour Courts I, II & III, Chandra Vihar (1st floor), M.J.Road, Hyderabad-500001 Hyderabad.
- 21) The Presiding Officer, Labour Court, Warangal at Hanumakonda.
- 22) The Presiding Officer, Co-operative Tribunal, Warangal.
- 23) The Secretary General, Supreme Court of India, New Delhi.
- 24) The Registrar, All High Courts in India.
- 25) The Judicial Member, Income Tax Tribunal, Room # 502&505, Vth Floor, C.G.O.Towers, Kavadiguda, Sec'bad-500080.
- 26) The Registrar, Lokayukta for the State of Telangana, 5-9-49, Basheerbagh, Hyderabad-63.
- 27) The Registrar, T. S. Consumer Disputes Redressal Commission, Eruvaka Building, Khairatabad, Hyd-500004.
- 28) The Secretary, Bar Council of Telangana, Hyderabad.
- 29) The Accountant General, Telangana, Hyderabad.
- 30) The Deputy Solicitor General, High Court Buildings, Hyderabad.
- 31) The Public Prosecutor for the State of Telangana, Hyderabad.
- 32) The Administrator, Government Pleaders, Hyderabad.
- 33) The Administrator General & Official Trustee, High Court Bldgs, Hyderabad.
- 34) The Special Judge for Trial of CBI Cases, Hyderabad.
- 35) The Director of Prosecutions, Lakdi-ka-pool, Hyderabad.
- 36) The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, State of Telangana, Chanchalguda, Hyderabad (For Publication in the Gazette Urgently).
- 37) The President, Telangana High Court Advocates' Association, Hyderabad.
- 38) The Secretary, Advocates' Clerks' Association, High Court for the State of Telangana.
- 39) The Commissioner, Information & Public Relations, Hyderabad.
(with a request to publish the notification in all local dailies)
- 40) The Director, All India Radio, Public Gardens, Hyderabad.
- 41) The News Director, Doordarshan Kendra, Ramanthpur, Hyderabad (Mobile No.9666631363).
- 42) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi Andhra Jyothi, Vaartha, The Hindu & Indian Express.
- 43) The Joint Director, Public Relations, Telangana Secretariat, Hyderabad.
- 44) The Overseer, High Court for the State of Telangana.
- 45) SPARE.

} With a request for making necessary announcement

} For publication in the Newspaper